

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3204
ANSWERED ON:11.02.2014
OUTSTANDING LOAN OF NSFDC
Ram Shri Purnmasi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of landless people who have been provided loans by the National Scheduled Castes Finance and Development Corporation (NSFDC), State/UT-wise;
- (b) whether the Government proposes to waive off these loans;
- (c) if so, the details thereof; and
- (d) the total outstanding amount of loans of the said Corporation in all States and Union Territories of the country?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI MANIKRAO HODLYA GAVIT)

(a) : The National Scheduled Castes Finance and Development Corporation (NSFDC) provides concessional loans through its State Channelising Agencies (SCAs), to persons (including landless ones) belonging to Scheduled Caste families as per laid down criteria, for their economic empowerment

As on 31.12.2013, funds have been released by NSFDC under the Land Purchase Schemes of the 11 States to 51,719 landless persons. State-wise details are enclosed at Annexure.

However, separate data regarding loans by the SCAs of NSFDC total number of landless people who have been given under their various schemes is not available.

(b) & (c): At present, there is no such proposal under consideration of the Government.

(d) : As on 31.12.2013, total outstanding loan in respect of the SCAs, amounts to Rs.758.19crore.